

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No. 4521/2015

This the 18<sup>th</sup> December, 2015

**Hon'ble Mr. P.K. Basu, Member (A)**

**Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Jagdeep,  
Aged about 38 years,  
S/o Sh. Kehar Singh,  
R/o RZF-761/32, Gali No.4, Raj Nagar-II<  
New Delhi-110077
2. Anil Kumar  
Aged About 42 years,  
S/o Sh. Shyam Lal,  
R/o VPO Chilla, Distt. Rewari, Haryana
3. Dinesh Kumar,  
Aged About 38 years,  
S/o Sh. Budh Ram,  
R/o VPO Khandewla, Distt. Gurgaon-122504
4. Tejbir Mudgal,  
Aged about 38 years,  
S/o Sh. Nitya Nand,  
R/o VPO Jatauli Gandhi Gali, Ward-9,  
Pataudi, Haryana.
5. Devendra Kumar,  
Aged about 42 years,  
S/o Sh. Ram Kumar,  
R/o H. No. 839-B, Adarsh Nagar, Kutubgarh,  
Rewari, Haryana.
6. Ram Phal,  
Aged about 42 years,  
S/o Sh. Chander bhan,  
R/o Vill. Kalaka, P.O Majra Gurdas,  
Distt. Rewari, Haryana.

7. Vinod Kumar,  
Aged about 39 years,  
S/o Sh. Krishan Chander,  
R/o Village Dhawana,  
Distt. Rewari, Haryana 123103.
8. Jai Prakash,  
Aged about 41 years,  
S/o Sh. Jai Narayan,  
R/o D/1 262, Gali No. 5,  
Mahavir Enclave, Palam-110045.
9. Lalit Kumar Lamba,  
Aged about 39 years,  
S/o Sh. Mahender Singh Yadav,  
R/o VPO Dundahera, Sunaron Wali Gali,  
Distt. Gurgaon 122016.
10. Vinod Kumar,  
Aged about 38 years,  
S/o Sh. Bharat Singh,  
R/o VPO Rampuri,  
Distt. Rewari, Haryana 123411.
11. Pawan Kumar,  
Aged about 37 years,  
S/o Shri Hari Singh,  
R/o H.No. 1900, Sec 3,  
Near Sri Ram Global School,  
Rohtak, Haryana 124001.
12. Pramanand,  
Aged about 38 years,  
S/o Sh. Om Prakash,  
R/o RZD 5/5 (Backside),  
UGF, Vashisht Park, Pankha Road,  
New Delhi 110046.
13. Manoj Kumar Yadav,  
Aged about 38 years,  
S/o Sh. Bhey Ram Yadav,  
R/o Vill. Mandhiya Kalan,

P.O. Majra Sheoraj, Distt. Rewari,  
Haryana - 123401.

14. Ramanand,  
Aged about 36 years,  
S/o Sh. Shankar,  
R/o WZ - 420/37, B, M.D. Building, Sadh Nagar,  
Palam, New Delhi - 110045.
15. Anil Kumar,  
Aged about 39 years,  
S/o Sh. Dalip Singh,  
R/o Village Baldhan Khurd,  
Distt. Rewari, Haryana - 123401.
16. Jaswant Singh,  
Aged about 40 years,  
S/o Sh. Mam Chand,  
R/o VPO Dhanwana,  
Distt. Rewari, Haryana - 123103.
17. Balvinder Singh,  
Aged about 36 years,  
S/o Sh. Bur Singh,  
R/o C-57A, Chankya Place, Part - I,  
New Delhi - 110059.
18. Dinkar Prabha,  
Aged about 37 years,  
W/o Sh. Devender,  
R/o H. No. 272, Indra Enclave,  
Sec-21D, Faridabad, Haryana - 121001.
19. Kusum Lata,  
Aged about 47 years,  
W/o Sh. Bhaginder Singh,  
R/o H.No. 304, Housing Board, Sec-3, Rewari,  
Haryana-123401
20. Hitesh Kumar,  
Aged About 39 years,  
S/o Sh. Ram Niwas,

R/o A-1/34, Rajendra Park, Nangloi,  
Delhi-110041

... Applicants

(By Advocate: Mr. M.K. Bhardwaj)

Versus

South DMC & Ors. Through

1. The Commissioner  
South Delhi Municipal Corporation,  
Civic Centre,  
New Delhi
2. The Director (Education Deptt.)  
South Delhi Municipal Corporation  
Civic Centre, New Delhi
3. Delhi Subordinate Service Selection Board,  
Through Chairman,  
Karkardooma, Delhi. ... Respondents

Order (oral)

**By Hon'ble Mr. P.K. Basu, Member (A)**

Learned counsel for the applicant states that the similar matters have been decided by this Tribunal in O.A. No. 223/2014, O.A. No.3472/2013 with O.A No.3536/2013 and O.A. No. 3747/2013 and the present O.A. may also be decided by the respondents in view of the above judgments. It is stated that the applicants has served a Legal Notice dated 18.09.2015 which has not been decided by the respondents as yet.

2. In view of the above position, we disposed of the O.A. at this stage without going into the merits with direction to the respondents

to pass a reasoned and speaking order on the legal notice dated 18.09.2015.

3. The O.A. is disposed of with the above directions.

(Raj Vir Sharma)  
Member (J)

(P.K. Basu)  
Member (A)

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